

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/8743/2025	KAMALAKANTA JENA @ SUBAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	TIHIDI /312 /2024 () //	
2	D-BLAPL/8746/2025	SANTOSH KUMAR MAHALIK VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	MALGODOWN /27 /2025 () //	
3	D-BLAPL/8751/2025	SAGAR GOUDA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	G.R.P.S.,BERHAMPUR /29 /2025 () //	
4	D-BLAPL/8754/2025	JITENDRA KUMAR PATRA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /116 /2023 () //	
5	D-BLAPL/8756/2025	SANJAYA MARANDI @ SANJAY MARANDI VS STATE OF ODISHA	MAHES DAS VS	Maitri Vihar PS /70 /2025 () //	
6	D-BLAPL/8758/2025	RAJBALI SAH VS UNION OF INDIA	MD. RIAZ VS	/ /0 () //	
7	D-BLAPL/8759/2025	LILIP KUMAR JENA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	DASPALLA /56 /2025 () //	
8	D-BLAPL/8762/2025	TRINATH HARIJAN @ BUDU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /302 /2024 () //	
9	D-BLAPL/8763/2025	BICHITRA MANDAL VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /60 /2025 () //	
10	D-BLAPL/8764/2025	BIJAY @ BIJAN DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJKANIKA /50 /2024 () //	
11	D-BLAPL/8765/2025	SUNIL PARAJA @ LALU VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /73 /2025 () //	

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12	D-BLAPL/8766/2025	TRINATH HARIHAN @ BUDU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /57 /2025 () //	
13	D-BLAPL/8767/2025	NARAYAN PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	KABISURYANAGAR /159 /2025 () //	AOD20240000242C202500043
14	D-BLAPL/8769/2025	AKASH HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /43 /2025 () //	
15	D-BLAPL/8770/2025	AMIT BAG VS STATE OF ODISHA	SURESH KUMAR JENA VS	BRAJARAJNAGAR /29 /2024 () //	
16	D-BLAPL/8772/2025	MUNA @ DUSMANTA DAS VS STATE OF ODISHA	AMULYA RATNA PANDA VS	Bamapada (Industrial Area) /63 /2025 () //	
17	D-BLAPL/8773/2025	BUNTY @ SAYAD NASARUDDIN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	KHANTAPADA /342 /2024 () //	
18	D-BLAPL/8774/2025	AKSHYA KUMAR SWAIN VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
19	D-BLAPL/8776/2025	MUNA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /146 /2025 () //	
20	D-BLAPL/8777/2025 BLAPL/3216/2025	SANTOSH KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHURDA ROAD G.R.P.S. /106 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000466/2024	
21	D-BLAPL/8779/2025 BLAPL/3219/2025	ROHIT KUMAR VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHURDA ROAD G.R.P.S. /106 /2024 3RD A.D.J., BHUBANESWAR(Khordha) TR/0000466/2024	
22	D-BLAPL/8781/2025	GANGADHAR SAHU VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /126 /2025 () //	
23	D-BLAPL/8788/2025	MOHAN MANDAL	DIPTI RANJAN BHOKTA	KORAPUT VIGILANCE /8 /2025	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
24	D-BLAPL/8790/2025	BIJAYA KUMAR PRADHAN	BIJAYA KUMAR SAHOO	ODAGAON /140 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/8791/2025	DIPU PRADHAN	SIBA RANJAN POLAI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/8797/2025	KESHWAR GOPE	KULDEEP MOHANTY	LEPHRIPADA /82 /2023	AOD20240000012C202500057
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/8803/2025	JANAKI BALLABHA BEHERA	SK. ZAFARULLA	SALIPUR /88 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/8804/2025	GOURI SHANKAR DIGAL @ SANKAR	SANJIB KUMAR BHANJADEO	BOUDH /422 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/8806/2025	DURGA PRASAD SAHU	S.PUSPALAKA	KESINGA /310 /2024	AOR20220003999C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/8819/2025	MAHADEV DEY	SK. ZAFARULLA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/8827/2025	MOHAN KUMAR DURIT	SUDHASHREE PASAYAT	ATTABIRA /355 /2024	AOR20250000161C202500005
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/8832/2025	PRAKASH DAS	JYOTIRMAYA SAHOO	KHALLIKOTE /94 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/8840/2025	SAMIR NAYAK	ADITI HOTA	MOTANGA /6 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/8846/2025	RANJAN DAS	GANGADHAR SAMAL	AUL /92 /2025	
		VS	VS	()	

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35	D-BLAPL/8848/2025	STATE OF ODISHA KUMAR @ DURYODHAN BEHERA VS	KABIRAJ PRADHAN VS	// CHANDAPUR /27 /2025 ()	
36	D-BLAPL/8851/2025	STATE OF ODISHA KSHIROD KUMAR NAYAK VS	ASISH KUMAR RAY VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK AOD20240000467C202500010 ()	
37	D-BLAPL/8852/2025	STATE OF ODISHA BHARAT NAG VS	MANAS KUMAR CHAND VS	// KOKSARA /185 /2023 ()	
38	D-BLAPL/8859/2025	STATE OF ODISHA UMESH ROUT VS	RABINDRA NATH PRUSTY VS	// KHARIAR /424 /2023 ()	
39	D-BLAPL/8862/2025	STATE OF ODISHA DEBASWARUP SAHU VS	SUBODH KUMAR MOHANTY VS	// LAIKERA /73 /2025 ()	
40	D-BLAPL/8866/2025	STATE OF ODISHA SAHIL MAHAMMAD VS	PRASANTA KUMAR ROUTRAY VS	// NAWAPARA /46 /2025 ()	AOD20240000391C202500015
41	D-BLAPL/8870/2025	STATE OF ODISHA RAMESH ASHOK JADHV @ JADHAV VS	SAROJ KUMAR PADHY VS	// ORKEL /64 /2025 ()	
42	D-BLAPL/8871/2025	STATE OF ODISHA SWAPNA @ CHANDRAMA KHILLO VS	RAJIB LOCHAN PATNAIK VS	// MATHILI /159 /2021 ()	
43	D-BLAPL/8872/2025	STATE OF ODISHA B. NITIN @ NITIN PRAKASH BHOSLE VS	SAROJ KUMAR PADHY VS	// ORKEL /64 /2025 ()	
44	D-BLAPL/8880/2025	STATE OF ODISHA YUVRAJ SINGH @ BANTY VS	BIJAYA KUMAR RAGADA VS	// JHARSUGUDA /60 /2025 ()	
45	D-BLAPL/8890/2025	STATE OF ODISHA BABU @ BISWARANJAN JENA VS	JAYAKRISHNA MOHAPATRA VS	// BANSADA /51 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/8891/2025	CHANDRA MANI BHOI VS STATE OF ODISHA	LAMBODOR ACHARI VS	CHAKAPADA PS /139 /2023 () //	
47	D-BLAPL/8893/2025	KAKULU NAIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202500058
48	D-BLAPL/8895/2025	GIBSON PADAL @ GIPSAN PODAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	POTTANGI /24 /2023 () //	
49	D-BLAPL/8902/2025	SATYA NARAYANA NAIK VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /95 /2025 () //	
50	D-BLAPL/8907/2025	CHANDAN NAYAK @ BALUA VS STATE OF ODISHA	ROHIT RANJAN RAY VS	KHURDA MODEL /33 /2025 () //	
51	D-BLAPL/8908/2025	KEDARNATH DHAL VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /70 /2025 () //	
52	D-BLAPL/8909/2025	SAROJ JENA @ SARAJU JENA VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	KUAKHIA /348 /2020 () //	
53	D-BLAPL/8910/2025	RANJIT SAHU @ NAKA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	GOSANINUAGAM /87 /2020 () //	
54	D-BLAPL/8912/2025	BAISAKHI PALEI VS STATE OF ODISHA	SIDDHANT SARANGI VS	BHARATPUR PS /354 /2023 () //	
55	D-CMAPL/11657/2025	MURALI SETHI VS SUB COLLECTOR, CUTTACK	SHISHIR KUMAR SWAIN VS	// () //	
56	D-CMAPL/11720/2025	CHANDRA PRAVA SAMASI VS KISHUN SAMASI	RAMA CHANDRA RATH VS	// () //	
57	D-CMAPL/11815/2025	RABINDRA KUMAR SAHOO	ADV.	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/11826/2025	GANGADHARA HATI	DEEPAK KUMAR MOHAPATRA	//	
		VS	VS	0	
		SRIMATI MOAHNTY @ SAMAL		//	
59	D-CMP/11660/2025	LAXMIDHARA SETHI	ARIJEET MISHRA	//	
		VS	VS	0	
		KRUPASINDHU SETHI		//	
60	D-CMP/11690/2025	LINGARAJ JENA	DIPTI RANJAN BHOKTA	//	
		VS	VS	0	
		MUSI BARIK		//	
61	D-CMP/11701/2025	PITAMBAR SWAIN	ANJAN KUMAR BISWAL	//	
		VS	VS	0	
		COLLECTOR, BHADRAK		//	
62	D-CMP/11729/2025	RABI NARAYAN ROUT	LINGARAJ SARANGI	//	
		VS	VS	0	
		BAIRAGI KHUNTIA		//	
63	D-CMP/11731/2025	VIKASH BHARATI EDUCATIONAL TRUST	RANJAN KUMAR ROUT	//	AOR20230000872C202500017
		VS	VS	0	
		GAGAN BIHARI BHUYAN		//	
64	D-CMP/11779/2025	SASWAT DASH	NIRANJAN LENKA	//	
		VS	VS	0	
		DURGA PRASAD DASH		//	
65	D-CMP/11828/2025	DHADU DAS @ SANATAN BHOI	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		SRI PATITAPABAN DEV, PURI		//	
66	D-CMP/11837/2025	RAMA GOVINDA GOPAL JEW THAKUR @ LAXMINARAYAN TEMPLE BALU BAZAR	DEBANKURU BISHAL	//	
		VS	VS	0	
		ANU DALEI		//	
67	D-CONTC/11644/2025	SUNIL KUMAR MAHAPATRA	ADV.	//	
		VS	VS	0	
		ASWINI KUMAR,MD AND CEO,UCO BANK,KOLKATA		//	
68	D-CONTC/11645/2025	BIJAYA KUMAR RAY	ADV.	//	
	CONTC/1446/2025	VS	VS	0	

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		SUBHENDRA KUMAR SAMAL,OAS(SS)		//	
69	D-CONTC/11647/2025	HEMALATA DEVI	ADV.	//	
		VS	VS	0	
		ASWINI KUMAR MISHRA,DIRECTOR,HIGHER EDUCATION DEPARTMENT,BBSR		//	
70	D-CONTC/11654/2025	BINOD BIHARI DASH	ADV.	//	
		VS	VS	0	
		SUBASH CHANDRA BISWAL,BLOCK EDUCATION OFFICER,BINJHARPUR,JAJPUR		//	
71	D-CONTC/11666/2025	BHARAT BEHERA	ADV.	//	
		VS	VS	0	
		SHYAM MEHER,BLOCK EDUCATION OFFICER,AGALPUR,BALANGIR		//	
72	D-CONTC/11667/2025	AMARCHAN NAIK	ADV.	//	
		VS	VS	0	
		SHYAM MEHER,BLOCK EDUCATION OFFICER,AGALPUR,BALANGIR		//	
73	D-CONTC/11668/2025	TARANISEN SAHU	ADV.	//	
		VS	VS	0	
		MISS REENA KUMARI BEHERA,BLOCK EDUCATION OFFICER,LOISINGHA,BALANGIR		//	
74	D-CONTC/11672/2025	KRUSHNA CHANDRA BHOI	ADV.	//	
		VS	VS	0	
		SHAYM MEHER,BLOCK EDUCATION OFFICER,AGALPUR,BALANGIR		//	
75	D-CONTC/11676/2025	RABI CHARAN RATH	ADV	//	AOD20230000737C202500021
		VS	VS	0	
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPTT.		//	
76	D-CONTC/11677/2025	SHYAM SUNDAR PATEL	ADV.	//	
		VS	VS	0	
		REENA KUMARI BEHERA,BLOCK EDUCATION OFFICER,LOISINGHA,BALANGIR		//	
77	D-CONTC/11678/2025	ADIKANDA SAHOO	ADV.	//	
		VS	VS	0	
		SHYAM MEHER,BLOCK EDUCATION OFFICER,AGALPUR,BALANGIR		//	
78	D-CONTC/11682/2025	SARMILA BEHERA	ADV.	//	
		VS	VS	0	
		MAHENDRA PANDA,SUB-COLLECTOR,BBSR		//	
79	D-CONTC/11691/2025	BIRENDRA SAHU	ADV.	//	
		VS	VS	0	
		VISHAL KUMAR DEV,IAS		//	

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80	D-CONTC/11692/2025	TRILOCHAN PRADHAN VS BIKRAM KESHARI NAYAK,OAS	ADV. VS	// 0	
81	D-CONTC/11693/2025	PRABHAKARA PANDA VS DHARANIDHAR NANDA,DIRECTOR,HIGHER EDUCATION,BBSR,KHURDHA	BHAWANI SANKAR PANIGRAHI VS	// 0	
82	D-CONTC/11716/2025	DIPTI SOUMYA MAHARANA VS LAMBODHAR KHUNTIA,SUB-COLLECTOR-CUM-CHAIRMAN,JAJPUR	ADV. VS	// 0	
83	D-CONTC/11747/2025	M/S. KANDOI FINANCE PVT. LTD., CUTTACK VS AKULA SRIKANTH,DIVISIONAL RETAIL SALES HEAD,BBSR,KHURDA	ADV. VS	// 0	
84	D-CONTC/11748/2025	RASHMI PRAVA BARIKI VS ANANYA DAS,IAS	AMIT PRASAD BOSE VS	// 0	
85	D-CONTC/11753/2025	MAMATA MANJARI PRADHAN VS ANANYA DAS,IAS	AMIT PRASAD BOSE VS	// 0	
86	D-CONTC/11756/2025	SAROJINI NAYAK VS ANANYA DAS,IAS	AMIT PRASAD BOSE VS	// 0	
87	D-CONTC/11757/2025	RASMITA MOHANTY VS ANANYA DAS,IAS	AMIT PRASAD BOSE VS	// 0	
88	D-CONTC/11762/2025	ARJUNI SAHU VS PRASANNA KUMAR SAMANTRAY,OAS	ASWINI MOHANTY VS	// 0	
89	D-CONTC/11766/2025	ABADHUTA SAHU VS PRASANNA KUMAR SAMANTRAY,OAS	ASWINI MOHANTY VS	// 0	
90	D-CONTC/11770/2025	GAJENDRA DAS VS ASWINI KUMAR BHUYAN,OAS	ADV. VS	// 0	
91	D-CONTC/11774/2025	HARISH CHANDRA MEHER	SANGRAM JENA	//	

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		VS	VS	()	
		SHALINI PANDIT, IAS		//	
92	D-CONTC/11776/2025	SABITA PANDA	BRAJA MOHAN SARANGI	//	
		VS	VS	()	
		SAMBIT KUMAR,RTO,CHANDIKHOLE,JAJPUR		//	
93	D-CONTC/11777/2025	UDAYANATH MAJHI	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
94	D-CONTC/11781/2025	GURU CHARAN SWAIN	ADV.	//	
		VS	VS	()	
		NIRANJAN BEHERA,DISTRICT EDUCATION OFFICER,JAGATSINGHPUR		//	
95	D-CONTC/11798/2025	PRAKASH CHANDRA JENA	MANMEET SINGH ARORA	//	AOR20230000872C202500018
		VS	VS	()	
		SHALINI PANDIT, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.		//	
96	D-CONTC/11808/2025	RAMA DEI	ADV.	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
97	D-CONTC/11811/2025	PITAMBAR PRASAD MISHRA	ADV.	//	
		VS	VS	()	
		NITYANANDA BARIK,DISTRICT EDUCATION OFFICER,JAJPUR		//	
98	D-CONTC/11813/2025	PRASANTA BHOI	RAGHUNATH DAS MOHAPATRA	//	
		VS	VS	()	
		PRIYANKA PRIYADARSINI PATI,OAS		//	
99	D-CONTC/11823/2025	SUDAM CH.SENAPATI	MAHENDRA KUMAR SAHOO	//	
		VS	VS	()	
		SHALINI PANDIT, IAS		//	
100	D-CONTC/11832/2025	TAPAN DAS	JAYDEEP PAL	//	
		VS	VS	()	
		PRAFULLA KUMAR BEHERA,ASST.EXECUTIVE ENGINEER,R AND B DIVISION NO.1,CUTTACK		//	
101	D-CRLA/8782/2025	BYOMAKESH DASH	JUGALA KISHORE PANDA	BHUBANESWAR VIGILANCE /16 /2006	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
102	D-CRLA/8787/2025	BALIA MOHANTY	BIBHUDHANANDA MUDULI	PADMAPUR /144 /2022	
		VS	VS	()	

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103	D-CRLA/8821/2025	STATE OF ODISHA SAROJ KUMAR BARIHA VS	JAYADEBA BEHERA VS	// GAISILET /95 /2012 ()	
104	D-CRLA/8841/2025	STATE OF ODISHA KUNA MUNDA @ KULU HAIBRU VS	BISWAJIT TRIPATHY VS	// SUKINDA /26 /2023 ()	
105	D-CRLA/8844/2025	STATE OF ODISHA NALA @ SANTOSH BEHERA @ SANTOSH KUMAR BEHERA VS	BISWAJIT MOHAPATRA (2) VS	// BELLAGAON /28 /2024 ()	
106	D-CRLA/8849/2025	STATE OF ODISHA ANIL REDDY VS	DEBASIS SARANGI VS	// BADABAZAR /93 /2017 ()	
107	D-CRLA/8857/2025	STATE OF ODISHA RABINDRA MAHAKUDA VS	DEBASIS SARANGI VS	// BADABAZAR /93 /2017 ()	
108	D-CRLA/8879/2025	STATE OF ODISHA CHHOTU @ KALIA BINJHIA VS	BISWAJIT NAYAK VS	// BIRMITRAPUR /14 /2018 ()	
109	D-CRLA/8883/2025	STATE OF ODISHA JETHU PRADHAN VS	BISWAJIT NAYAK VS	// BIRMITRAPUR /14 /2018 ()	
110	D-CRLMC/8739/2025	STATE OF ODISHA KABIL SEIKH VS	BISWAJIT MOHAPATRA VS	// //0 ()	
111	D-CRLMC/8740/2025	STATE OF ODISHA PURNA CHANDRA SAHU VS	VIVEKANANDA JENA VS	// SORO /493 /2016 ()	
112	D-CRLMC/8741/2025	STATE OF ODISHA TUTU @ BHARATENDU BAL VS	MANISH DHIR VS	// ANGUL TOWN /98 /2001 ()	
113	D-CRLMC/8747/2025	STATE OF ODISHA SAFIKUDDIN AHEMAD VS STATE OF ODISHA	GOPINATH MISHRA VS	// KAKATAPUR /149 /2023 () //	

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114	D-CRLMC/8798/2025	UJJAL@ UJAL MUGRI VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /593 /2018 () //	
115	D-CRLMC/8799/2025	DHANIRAM NAG@CHHOTU VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /144 /2015 () //	
116	D-CRLMC/8800/2025	JYOTI MAHANANDA@JYOTIRAJ MAHANAND VS STATE OF ODISHA	PRATIMA NAYAK VS	BARGARH /426 /2015 () //	
117	D-CRLMC/8805/2025	AMIT TANDI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JONK /200 /2023 () //	
118	D-CRLMC/8808/2025	BAISHNAB BACHHA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHARIAR /227 /2021 () //	
119	D-CRLMC/8810/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	MANOJ KUMAR PATI VS	TIRTOL /27 /2025 () //	
120	D-CRLMC/8811/2025	BIKRAM KUMAR NAYAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	POLASARA PS /142 /2013 () //	AOD20240000242C202500044
121	D-CRLMC/8823/2025	PRASANTA KUMAR ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BARAMBA /129 /2013 () //	
122	D-CRLMC/8826/2025	ANATHA CHARAN PANDA VS SABITA SAHOO	PRAVASHA PUJAREE PARIDA VS	//0 () //	
123	D-CRLMC/8838/2025	PRADEEP KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
124	D-CRLMC/8843/2025	BHAGABAN BEHERA VS STATE OF ODISHA	JANMEJAYA KATIKIA VS	UDALA /297 /2021 () //	AOR20220001616C202500039
125	D-CRLMC/8845/2025	BASANTA KUMAR BEHERA	RAKESH BEHERA	//0	

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		VS	VS	()	
		PARAMESWAR PRADHAN		//	
126	D-CRLMC/8864/2025	KESHARI ESTATES PVT. LTD., BBSR	SUDEEP KUMAR SARANGI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/8867/2025	SANGRAM KESHARI SAHOO	SOUMYA RANJAN MOHANTY	NARASINGHPUR /15 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/8869/2025	KALIA MAJHI @ SARBESWAR PAIKRAY @ MAJHI	SAROJ KUMAR DASH	JANKIA P.S. /51 /2009	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/8876/2025	PAPPU SAHU @ KULESWAR SAHU	MANOJ KUMAR PANDA	JONK /2 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/8877/2025	SAMIR KUMAR SATPATHY	SIDHARTHA DAS	SAMBALPUR VIGILANCE /45 /2011	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
131	D-CRLMC/8892/2025	MADAN KUMAR BEHERA @ DHULIA	SANJAY KUMAR DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/8896/2025	SUSANTA KUMAR NAYAK	SURYA NARAYAN MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/8897/2025	ASHIT KUMAR MALLICK	ALOK KUMAR MOHAPATRA	SAHID NAGAR P.S. /564 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/8898/2025	RAJAKISHOR BARIK	AMRUT BARAL	/ /0	
		VS	VS	()	
		DHIRENDRA KUMAR MOHAPATRA		//	
135	D-CRLMC/8899/2025	ASHIT KUMAR MALLICK	ALOK KUMAR MOHAPATRA	INFOCITY PS /388 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/8911/2025	PRASANNA TRIPATHY @ KANHU	AMLAN SHAKTI PAUL	AIR FIELD P.S. /169 /2023	
		VS	VS	()	

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137	D-CRLMP/8738/2025	STATE OF ODISHA ADITYA PRASAD THANAPATI VS	DURGA PRASAD SWAIN VS	// /0 ()	
138	D-CRLMP/8749/2025	STATE OF ODISHA GIRIDHARI LAL GUPTA VS	SUKANTA KUMAR BISWAL VS	// /0 ()	
139	D-CRLMP/8818/2025	INSPECTOR OF POLICE, HIMGIRI POLICE STATION, SUNDERGARH BISWANATH DASH VS	MANAS RANJAN BAUG VS	// CUTTACK SADAR /288 /2024 ()	AOR20220002374C202500046
140	D-CRLMP/8885/2025	STATE OF ODISHA SUSMITA PATRA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
141	D-CRLMP/8889/2025	STATE OF ODISHA BISHAL JENA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
142	D-CRLMP/8894/2025	STATE OF ODISHA SARAT MAHANA VS	ALOK KUMAR MOHAPATRA VS	// /0 ()	
143	D-CRLMP/8901/2025	STATE OF ODISHA SIDDHANT KUMAR DUTT VS	OM SWARUP VS	// /0 ()	
144	D-CRLMP/8905/2025	STATE OF ODISHA NIKUNJA BUHARI DAS VS	S.S.MOHAPATRA VS	// /0 ()	
145	D-CRLREV/8815/2025	STATE OF ODISHA BABUNA HARIJAN VS	SANGRAM KESHARI ROUT VS	// TENTULIKHUNTI /39 /2012 ()	
146	D-CRLREV/8873/2025	STATE OF ODISHA PRADEEP KU. CHAMOLI VS	GOPAL PRASAD JENA VS	// JAGATPUR /7 /2025 ()	
147	D-CRP/11726/2025	STATE OF ODISHA M/S. HINDUSTAN COPPER LTD. VS	SIDHARTH SHANKAR PADHY VS	// /0 ()	
		MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK		//	

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148	D-CRP/11734/2025	M/S HINDUSTAN COPPER LTD. VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SIDHARTH SHANKAR PADHY VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	// 0 //	
149	D-CRP/11740/2025	M/S HINDUSTAN COPPER LTD. VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SIDHARTH SHANKAR PADHY VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	// 0 //	
150	D-CRP/11743/2025	M/S HINDUSTAN COPPER LTD. VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	SIDHARTH SHANKAR PADHY VS MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL, CUTTACK	// 0 //	
151	D-FAO/11659/2025	LAXMIDHAR MALLIK VS SUBHASHREE ABINASH	AKSHYANGSHU SEKHAR NANDY VS SUBHASHREE ABINASH	// 0 //	
152	D-MACA/11679/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,BALASORE VS RUPCHAND HEMBRAM	PRAKASH KUMAR MOHANTY VS RUPCHAND HEMBRAM	// 0 //	
153	D-MACA/11681/2025	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.,CUTTACK VS PRAMOD KUMAR SWAIN	PRAKASH KUMAR MOHANTY VS PRAMOD KUMAR SWAIN	// 0 //	
154	D-MACA/11714/2025	SUBHRANSHU SEKHAR PASAYAT VS D.M., ORIENTAL INSURANCE CO. LTD.,CUTTACK	DILLIP KUMAR MOHAPATRA VS D.M., ORIENTAL INSURANCE CO. LTD.,CUTTACK	// 0 //	
155	D-MACA/11745/2025	PRASANNA KUMAR SETHI VS GATIA@GATI KRUSHNA PRADHAN	SUBHRANSU BHUSAN MOHANTY VS GATIA@GATI KRUSHNA PRADHAN	// 0 //	
156	D-MACA/11794/2025	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTDS, VS LAXMIPRIYA SAHOO	SEBATH ROY VS LAXMIPRIYA SAHOO	// 0 //	
157	D-MACA/11797/2025	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTDS, VS SEBATHI PRADHAN	SEBATH ROY VS SEBATHI PRADHAN	// 0 //	
158	D-MACA/11803/2025	MANAGER, T.P.HUB ORIENTAL INSURANCE CO.LTDS, VS PANCHANAN SAHOO	SEBATH ROY VS PANCHANAN SAHOO	// 0 //	
159	D-MACA/11809/2025	B.M., IFFCO TOKIO GENERAL INSURANCE CO.LTD., VS RANGHILIMBALA PATI	RANGHILIMBALA PATI VS RANGHILIMBALA PATI	// 0 //	

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		VS	VS	()	
160	D-MATA/11800/2025	BABULI BISWAL BISWAJIT PRADHAN	DILIP KUMAR SAHU	//	AOR20220001727C202500039
		VS	VS	()	
161	D-MATA/11816/2025	SRADHANJALI PRADHAN ISSAN KUMAR ROUT	BINI MISHRA	//	
		VS	VS	()	
162	D-MATA/11838/2025	SAROJINI ROUT GURUPRASAD PARIDA	HRUDANANDA MOHAPATRA	//	
		VS	VS	()	
163	D-MSA/11819/2025	JYOTIPRIYA SAHOO BHUNESHWAR PRASAD VERMA	HEMANT KUMAR MUND	//	
		VS	VS	()	
164	D-OTAPL/11732/2025	ENFORCEMENT DIRECTORATE, BBSR PRINCIPAL COMMISSIONER OF GST AND C EX, BHUBANESHWAR	ANANAS KUMAR ROY CHOUDHURY, SR.S.C	//	AOR20220001523C202500027
		VS	VS	()	
165	D-RPFAM/11683/2025	M/S. SAFARI RETREATS PRIVATE LIMITED DEBASIS PATRA	GOPINATH MISHRA	//	
		VS	VS	()	
166	D-RSA/11643/2025	RACHANA POTHAL KALANDI BEHERA	GANESH PRASAD SAMAL	//	
		VS	VS	()	
167	D-RSA/11751/2025	REGIONAL PROVIDENT FUND COMMNR., BBSR RAJESH PATRA	DEEPALI MAHAPATRA	//	
		VS	VS	()	
168	D-RSA/11804/2025	DASARA BHARATIAMMA SATPAL SING@SATPAL SINGH BAGGA	SRIKHETRA MISHRA	//	
		VS	VS	()	
169	D-TRP(C)/11646/2025	AWAD RAM PATEL SASMITA MISHAL @ SAMITA MISHAL	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500075
		VS	VS	()	
170	D-TRP(C)/11789/2025	APURBA ANDRAPU SANGITA PANDA	BIGYAN KUMAR SHARMA(SR. ADV.)	//	
		VS	VS	()	

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171	D-TRP(C)/11795/2025	AMRESH MAHAPATRA NEHA DASH @ SAHOO VS BISWAJIT SAHOO	SANJIT MISHRA VS	// // ()	
172	D-WA/11631/2025	STATE OF ODISHA VS MANOJ KUMAR DASH	SONAK MISHRA, A.S.C. VS	// // ()	LOD20240000200C202500145
173	D-WA/11642/2025 WA/624/2025	RASHMITA RANA VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// // ()	
174	D-WA/11653/2025	BASANTI KAR VS M.D.,O.F.D.C.LTD., KHURDA	ADV. VS	// // ()	
175	D-WA/11715/2025	STATE OF ODISHA VS RADHA KRISNA DASH	DEBASHIS TRIPATHY,A.G.A VS	// // ()	LOD20240000172C202500145
176	D-WA/11725/2025	SUMADHURI PRADHAN VS SUB COLLECTOR CUM O.S.D. BALLIGUDA	RUDRA NARAYAN PARIJA VS	// // ()	
177	D-WA/11746/2025	M/S. SUNFLAG IRON AND STEEL CO.LTD, NAGPUR VS M/S. TARINI PRASAD MOHANTY, KEONJHAR	SARADA PRASANNA SARANGI VS	// // ()	
178	D-WP(C)/11632/2025	SAMBIT KUMAR DALEI VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500009
179	D-WP(C)/11633/2025	BIKASH BEHERA VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500010
180	D-WP(C)/11634/2025	AKASH KUMAR HATI VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// // ()	AOD20250000180C202500011
181	D-WP(C)/11635/2025	SUMATI MISHRA VS COMMISSIONER OF CT AND GST ODISHA, CUTTACK	RAMESH CHANDRA JENA VS	// // ()	

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182	D-WP(C)/11636/2025	AYASA KUMAR SAHOO VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// 0 //	AOR20220001665C202500020
183	D-WP(C)/11637/2025	PARAMESWAR ROUT VS SUPERINTENDENT OF CGST AND CENTRAL EXCISE JAJPUR	RAMESH CHANDRA JENA VS	// 0 //	
184	D-WP(C)/11638/2025	SUMATI MISHRA VS COMMISSIONER OF CT AND GST ODISHA, BANIJYAKAR BHAWAN, CUTTACK	RAMESH CHANDRA JENA VS	// 0 //	
185	D-WP(C)/11639/2025	JYOTI PRAKASH DHAL VS UNION OF INDIA	KRISHNA CHANDRA SAHU VS	// 0 //	AOD20250000180C202500008
186	D-WP(C)/11640/2025	SUBASA CHANDRA SWAIN VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //	AOR20220001600C202500029
187	D-WP(C)/11641/2025	M/S SPECTRUM COAL AND POWER LTD., BALARAMPUR, VS CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	RAMESH CHANDRA JENA VS	// 0 //	
188	D-WP(C)/11648/2025	KOKILA SA VS STATE OF ODISHA	TUSAR KANTA SAHOO VS	// 0 //	
189	D-WP(C)/11649/2025 WP(C)/8329/2025	BASANTI BARIK VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //	
190	D-WP(C)/11650/2025 WP(C)/8335/2025	JHARAMANI DAS VS STATE OF ODISHA	RABI NARAYAN PANDA VS	// 0 //	
191	D-WP(C)/11651/2025	BIBHU PADARBINDA SAMANTARAY VS OSRTC, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
192	D-WP(C)/11652/2025	SURESH KUMAR SAHOO VS OSRTC REPRESENTED THROUG ITS CHAIRMAN-CUM-MANAGING DIRECTOR, BBSR	KAMALAKANTA NAYAK VS	// 0 //	
193	D-WP(C)/11655/2025	BISMAYA KUMAR DASH	SHISHIR KUMAR SAMAL	//	

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		VS	VS	()	
194	D-WP(C)/11656/2025	SECRETARY MINISTRY OF INFORMATION AND BOARD CASTING, GOVT OF INDIA MAYADHAR RATH	PRAKASH KUMAR ROUTH	//	
		VS	VS	()	
195	D-WP(C)/11658/2025	STATE OF ODISHA TRIPATI PANAKA	BIDHUBHUSANA MOHAPATRA	//	
		VS	VS	()	
196	D-WP(C)/11661/2025	COLLECTOR NABARANGPUR ADAITA PALAI	SUDHIR KUMAR MALLICK	//	
		VS	VS	()	
197	D-WP(C)/11662/2025	STATE OF ODISHA RENUBALA SAHU	AKSHAYA KUMAR SAHOO	//	
		VS	VS	()	
198	D-WP(C)/11663/2025	CUTTACK DEVELOPMENT AUTHORITY, LINK ROAD, CUTTACK DEBAPRASAD KANUNGO	SAIBRATA RATH	//	
		VS	VS	()	
199	D-WP(C)/11664/2025 WP(C)/8414/2025	ODISHA STATE WAREHOUSING CORPORATION, BBSR ALOK RANJAN BEURA	SAMARENDRA BEURA	//	AOR20220001771C202500008
		VS	VS	()	
200	D-WP(C)/11665/2025	STATE OF ODISHA SARVA SIKSHYA ABHIYAN,DHENKANAL	SATYABRATA MOHANTY,A.G.A	//	LOD20240000200C202500147
		VS	VS	()	
201	D-WP(C)/11669/2025	REGIONAL PROVIDENT FUND COMMISSIONER,BHUBANESWAR BHANU LENKA	SADASIVA PATRA (1)	//	AOD20230000737C202500022
		VS	VS	()	
202	D-WP(C)/11670/2025	STATE OF ODISHA MOHAMMAD @ MD JAMIL	PITAMBAR JENA	//	
		VS	VS	()	
203	D-WP(C)/11671/2025	STATE OF ODISHA MOHAMMAD @ MD JAMIL	PITAMBAR JENA	//	
		VS	VS	()	
204	D-WP(C)/11673/2025	STATE OF ODISHA M/S. GAYATRI POULTRIES PVT. LTD., GANJAM	PRANAYA KISHORE HARICHANDAN	//	
		VS	VS	()	

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		SUPERINTENDENT CGST AND CE, BERHAMPUR, GANJAM		//	
205	D-WP(C)/11674/2025	ANSHUMAN DHALI	DILLIP KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
206	D-WP(C)/11675/2025	ADIKANDA DEY	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
207	D-WP(C)/11680/2025	SUSAMA PADHIARI	UMA CHARAN MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
208	D-WP(C)/11684/2025	BIBHUTI BHUSAN MAHARANA	SUKANTA KUMAR DALAI	//	AOD20240000306C202500041
		VS	VS	0	
		STATE OF ODISHA		//	
209	D-WP(C)/11685/2025	DR KANHU CHARAN SWAIN	GYANESWAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
210	D-WP(C)/11686/2025	DR. JAYANT KUMAR NANDA	GYANESWAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
211	D-WP(C)/11687/2025	DR. DUSMANTA SAHOO	GYANESWAR SATPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
212	D-WP(C)/11688/2025	SANGEETA KUMARI PANDA	LAXMIKANTA MOHANTY	//	
	WP(C)/8380/2025	VS	VS	0	
		STATE OF ODISHA		//	
213	D-WP(C)/11689/2025	BANAJABALA PARIDA	LAXMIKANTA MOHANTY	//	
	WP(C)/8382/2025	VS	VS	0	
		STATE OF ORISSA		//	
214	D-WP(C)/11694/2025	CHHAYABATI MUDULI	NRUSINGH CHARAN ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
215	D-WP(C)/11695/2025	KARTIK CHANDRA SAHOO	RAGHUNATH BISWAL	//	
		VS	VS	0	
		UNION OF INDIA		//	

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216	D-WP(C)/11696/2025	SWARANALATA SAMAL VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //	
217	D-WP(C)/11697/2025	SRIKANTA SARKAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
218	D-WP(C)/11698/2025	TRILOCHAN BHUYAN VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
219	D-WP(C)/11699/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
220	D-WP(C)/11700/2025	HARINARAYAN PATNAIK VS STATE OF ODISHA	SUDEEPTA KUMAR SINGH VS	// 0 //	
221	D-WP(C)/11702/2025	DINABANDHU MALIK VS STATE OF ODISHA	ALOK KUMAR PANDA VS	// 0 //	
222	D-WP(C)/11703/2025	SUBRAT KUMAR BEHERA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
223	D-WP(C)/11704/2025	MINATI DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
224	D-WP(C)/11705/2025	JAGABANDHU SAHU VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
225	D-WP(C)/11706/2025	SAIRAM APAT VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
226	D-WP(C)/11707/2025	PREMANANDA NAYAK VS UNION OF INDIA	DEBI PRASAD DHALSAMANTA VS	// 0 //	AOR20220001793C202500001
227	D-WP(C)/11708/2025	GANESWAR BISWAL	SITANSU MOHAN SINGH	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/11709/2025	SANGRAM KESHARI NAYAK	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
229	D-WP(C)/11710/2025	DHARITRI MISHRA	GOPAL SINHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/11711/2025	TRILOCHAN NAYAK	SITANSU MOHAN SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/11712/2025	SWADHIN GOUDA	SUVASHISH PATTANAİK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/11713/2025	M/S MOHAPATRA INDUSTRIES, CHHAYAPATH LANE, NAYAGARH	PRADYUMN KUMAR MOHANY	//	
		VS	VS	0	
		THE A.O.-CUM-BRANCH MANAGER, STATE BANK OF INDIA, CHHAYAPATH LANE, NAYAGARH			
233	D-WP(C)/11717/2025	SIBA SANKAR DASMOHAPATRA	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/11718/2025	AMITAV CHANDA	AKHAND	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/11719/2025	ANUSUYA SAHU	KISHORE KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/11721/2025	DR.SWAPAN KUMAR KARAK	HARMOHAN DHAL	//	
		VS	VS	0	
		BOARD OF GOVERNORS OF NIT, SUNDERGARH		//	
237	D-WP(C)/11722/2025	ARJUN MEHER	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/11723/2025	SAROJ KUMAR SAHOO	GOPINATH MISHRA	//	
		VS	VS	0	

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239	D-WP(C)/11724/2025	STATE OF ODISHA DURJYODHANA SAHOO VS	MAMATA MISHRA VS	// // 0	
240	D-WP(C)/11727/2025	STATE OF ODISHA SUBASH CHANDRA BARIK VS	KSHIROD KUMAR SAHOO VS	// // 0	AOR20220001352C202500026
241	D-WP(C)/11728/2025	INCOME TAX OFFICER, PURI BASIR KHAN VS	SANJEEV UDGATA VS	// // 0	
242	D-WP(C)/11730/2025 WP(C)/8417/2025	STATE OF ODISHA U.N.COLLEGE OF SCIENCE AND TECHNOLOGY VS	PRAKASH KUMAR JENA VS	// // 0	
243	D-WP(C)/11733/2025	ASST COMMISSIONER OF INCOME TAX EXEMPTION CIRCLE KUBERA DIGAL VS	LINGARAJ SARANGI VS	// // 0	
244	D-WP(C)/11735/2025	STATE OF ODISHA SUDARSAN PATRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
245	D-WP(C)/11736/2025	STATE OF ODISHA SADASIBA SUBUDHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
246	D-WP(C)/11737/2025	STATE OF ODISHA M/S. ESSKAY MACHINERY PRIVATE LTD, BBSR VS	DEBASISH HAZRA VS	// // 0	
247	D-WP(C)/11738/2025	CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI M/S. INFOCARE SOLUTIONS PRIVATE LTD., SAHEEDNAGAR, BBSR VS	MAHARAJA BHASKAR GARWAL VS	// // 0	
248	D-WP(C)/11739/2025	ASSISTANT COMMISSIONER, GST AND CENTRAL EXCISE, CUTTACK II DIVISION RABINDRA KUMAR DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
249	D-WP(C)/11741/2025	STATE OF ODISHA KAMALAKANTA KAR VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
		CHIEF EXECUTIVE OFFICER, TPCODL, BBSR		//	

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250	D-WP(C)/11742/2025	APURBA KUMAR BISWAL VS AUTHORIZED OFFICER , CANARA BANK , REGIONAL OFFICE	NITYANANDA PANDA VS	// 0 //	
251	D-WP(C)/11744/2025	KANDALA VENKATA RAMANA VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //	
252	D-WP(C)/11749/2025	SURESH CHANDRA DASH VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
253	D-WP(C)/11750/2025	GANANATH SAHU VS STATE OF ORISSA	PRATIK NAYAK VS	// 0 //	
254	D-WP(C)/11752/2025	JOGENDRA KUMAR RANA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
255	D-WP(C)/11754/2025	JAGYASINI GAHIR VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
256	D-WP(C)/11755/2025	BISWABANDHU PATRA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
257	D-WP(C)/11758/2025	BINOD BISWAL VS STATE OF ODISHA	TUSAR KANTAI PRAHARAJ VS	// 0 //	
258	D-WP(C)/11759/2025	RAM CHANDRA SWAIN VS STATE OF ORISSA	TRILOCHAN PANIGRAHI VS	// 0 //	
259	D-WP(C)/11760/2025	ANITA MALICK VS STATE OF ODISHA	PRNOY MOHANTY VS	// 0 //	
260	D-WP(C)/11761/2025	DR.GOPABANDHU BISWAL VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
261	D-WP(C)/11763/2025	FAKIR CHARAN BEHERA	NRUSINGH CH. ROUT	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/11764/2025	SUSHANT KUMAR BEHURA	HEMANTA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/11765/2025	MAHESWAR DAS	SANJAY KUMAR BEHERA	//	
		VS	VS	0	
		THE STATE OF ORISSA		//	
264	D-WP(C)/11767/2025	SURESH KUMAR SAHOO	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/11768/2025	KUMUDINI PANDA	LAXMIKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/11769/2025	SANAT KUMAR JENA	DEEPAK RANJAN PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/11771/2025	PURNA CHANDRA NAYAK	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/11772/2025	NIHAR RANJAN MANDHATA	KUMAR PRAJWAL	//	
	WP(C)/8405/2025	VS	VS	0	
		MANAGING DIRECTOR, ODISHA CONSTRUCTION CORPORATION LIMITED, BBSR		//	
269	D-WP(C)/11773/2025	KANCHAN PAHADSSINGH	SIDDHANTA SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/11775/2025	RANJEETA KUMARI SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/11778/2025	RANJEETA KUMARI SAHU	ARUN KUMAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/11780/2025	SAILABALA MOHAPATRA	GOPAL KRUSHNA NANDA	//	
		VS	VS	0	

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273	D-WP(C)/11782/2025	STATE OF ODISHA AKHYA KUMAR MOHANTY VS	GOPAL KRUSHNA NANDA VS	// // 0	
274	D-WP(C)/11783/2025	STATE OF ORISSA PRASANTA KUMAR MOHANTY VS	GOPAL KRUSHNA NANDA VS	// // 0	
275	D-WP(C)/11784/2025	STATE OF ODISHA BAIKUNTHA PRASAD NATH SHARMA VS	GOPAL KRUSHNA NANDA VS	// // 0	
276	D-WP(C)/11785/2025	STATE OF ODISHA BIBHUTI BHUSAN DAS VS	GOPAL KRUSHNA NANDA VS	// // 0	
277	D-WP(C)/11786/2025	STATE OF ODISHA PRAVAKAR SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0	
278	D-WP(C)/11787/2025	STATE OF ODISHA NIRANJAN SINGH VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
279	D-WP(C)/11788/2025	STATE OF ODISHA LAKSHMI NARAYAN DASH CHAUDHURY VS	ALOK KUMAR MOHAPATRA VS	// // 0	
280	D-WP(C)/11790/2025	STATE OF ODISHA NIRANJAN SINGH VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
281	D-WP(C)/11791/2025	STATE OF ODISHA BHASKAR HARI TRIPATHY VS	RABI NARAYAN MISHRA VS	// // 0	
282	D-WP(C)/11792/2025	STATE OF ODISHA NIRANJAN SINGH VS	SUKANTA KUMAR NAYAK (2) VS	// // 0	
283	D-WP(C)/11793/2025	STATE OF ODISHA BHASKAR HARI TRIPATHY VS STATE OF ODISHA	RABI NARAYAN MISHRA VS	// // 0 //	

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284	D-WP(C)/11796/2025	RAHASA PRADHAN VS STATE OF ODISHA	DILIP KUMAR SAHU VS	// 0 //	AOR20220001727C202500038
285	D-WP(C)/11799/2025	UMESH CHANDRA SAMANTA VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	// 0 //	
286	D-WP(C)/11801/2025	SANYASI DANGARI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
287	D-WP(C)/11802/2025	MADHUSMITA TAKRI VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
288	D-WP(C)/11805/2025	MD. RAJA @ MD.RJA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //	
289	D-WP(C)/11806/2025	MANORANJAN SWAIN VS COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX , ODISHA	ABHISHEK DASH VS	// 0 //	
290	D-WP(C)/11807/2025	ASHOK KUMAR JENA VS THE CHIEF COMMISSIONER, CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	ANUP NARAYAN MOHANTY VS	// 0 //	
291	D-WP(C)/11810/2025	SANGITA PINGUA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //	
292	D-WP(C)/11812/2025	NAMITA PALTASINGH VS STATE OF ODISHA	SOUMYA SUCHARITA DEO VS	// 0 //	
293	D-WP(C)/11814/2025	PRADEEP KUMAR DASH VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
294	D-WP(C)/11817/2025	DILIP KUMAR BARIK VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //	
295	D-WP(C)/11818/2025	ACHYUTANANDA SAHOO	DHANESWAR BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/11820/2025	CHAKRADHAR NAYAK	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/11821/2025	DILLIP KUMAR MISHRA	BUDHADEV ROUSTRAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/11822/2025	SK.ALMAS	SATYAJIT MOHAPATRA (2)	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/11824/2025	SANTOSH BHUYAN	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/11825/2025	PRATIVA MANJARI ROUT	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/11827/2025	NAMITA PALTASINGH	SOUMYA SUCHARITA DEO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/11829/2025	DUKHABANDHU SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/11830/2025	FAKIR CHANDRA PATEL	SAGARIKA SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/11831/2025	BHAGABAN SAHOO	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/11833/2025	GAGAN BIHARI SAMAL	BASUDEV BARIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/11834/2025	DULHARI MARANDI	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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307	D-WP(C)/11835/2025	STATE OF ODISHA SABITREE PATEL VS	SAGARIKA SAHOO VS	// // 0	
308	D-WP(C)/11836/2025	STATE OF ODISHA RABI SAHOO VS	BASUDEV BARIK VS	// // 0	
309	D-WP(C)/11839/2025	STATE OF ODISHA SUDHANSU SEKHAR MOHANTY VS	KUNAL KUMAR SWAIN VS	// // 0	
310	D-WP(C)/11840/2025	STATE OF ODISHA MANOJ KUMAR NAHAK VS	KOUSIK ANANDA GURU VS	// // 0	
311	D-WP(C)/11841/2025	STATE OF ODISHA KUNUBABU GARTIA VS	BHARAT BHUSAN ROURAY VS	// // 0	
312	D-WP(C)/11842/2025	STATE OF ODISHA PANKAJ KUMAR MOHALIK VS	GYANENDRA CHANDRA SWAIN VS	// // 0	
313	D-WP(C)/11843/2025	STATE OF ODISHA TAPAN KUMAR SAHU VS	KOUSIK ANANDA GURU VS	// // 0	
314	D-WP(C)/11844/2025	STATE OF ODISHA JHUMAR SAHOO VS	SOURAV SUMAN BHUYAN VS	// // 0	
315	D-WP(C)/11845/2025	STATE OF ODISHA BASANTA MAHARANA VS	SAYANTAN PANDA VS	// // 0	
316	D-WP(C)/11846/2025	STATE OF ODISHA UDAYA KUMAR MOHARANA VS	ASISH CHANDRA RATH VS	// // 0	
317	D-WP(C)/11847/2025	STATE OF ODISHA JITENDRA KUMAR SAHOO VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	// // 0 //	

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318	D-WP(C)/11848/2025	DAUPADI SAHOO VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	
319	D-ABLAPL/8734/2025	MANUBALLA VENU GOPAL @ M.VENU GOPAL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	KASINAGAR /36 /2025 () //	AOR20220001631C202500076
320	D-ABLAPL/8735/2025	RAJESH PRUSTY VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BHUBAN /106 /2025 () //	AOR20220001631C202500074
321	D-ABLAPL/8736/2025	MD HASAN VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /40 /2025 () //	AOR20220000263C202500025
322	D-ABLAPL/8737/2025	CHANDRA KANTA KHANDAI VS STATE OF ODISHA	MANOJ PANIGRAHI VS	PANIKOILI /62 /2025 () //	AOR20220001665C202500021
323	D-ABLAPL/8742/2025	BIKASH CHANDRA SWAIN VS STATE OF ODISHA	KSHIROD KUMAR PAHIL VS	BYREE /48 /2025 () //	
324	D-ABLAPL/8744/2025	JASOBANTA PRAKASH JENAMANI @ PINTU JENA VS STATE OF ODISHA	GHANASHYAM DASH VS	JENAPUR /105 /2025 () //	AOD20240000821C202500014
325	D-ABLAPL/8745/2025	GOURANGA DAS @ KANKADA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	//0 () //	
326	D-ABLAPL/8748/2025	BALIA @ ANIL KUMAR BISWAL VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	PATKURA /512 /2021 () //	
327	D-ABLAPL/8750/2025	GYANA @ JITENDRA SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	PATKURA /34 /2025 () //	
328	D-ABLAPL/8752/2025	ABHISEK CHOUDHURY VS STATE OF ODISHA	KIRTAN DANG VS	ULLUNDA /140 /2024 () //	
329	D-ABLAPL/8753/2025	MALATI SWAIN	ASHOK KUMAR BEHERA	KUJANGA /120 /2025	

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	ABLAPL/3235/2025	VS STATE OF ODISHA	VS	() //	
330	D-ABLAPL/8755/2025	GIRIJA PRASAD NAYAK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	NAUGAON /65 /2025 () //	
331	D-ABLAPL/8757/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	PARADEEP LOCK /94 /2015 () //	
332	D-ABLAPL/8760/2025	SIBA KUMAR DAS @ DASH VS STATE OF ODISHA	DINESH KUMAR PANDA VS	SAHID NAGAR P.S. /18 /2020 () //	
333	D-ABLAPL/8761/2025	MOHAMMAD KHALID ABDULLAH VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	KHURDA P.S. /117 /2025 () //	
334	D-ABLAPL/8768/2025	MANISH PRADHAN VS STATE OF ODISHA	SAROJ KU. MISHRA VS	BANHARPALI /50 /2025 () //	
335	D-ABLAPL/8771/2025	DHANURJAY HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /7 /2025 () //	
336	D-ABLAPL/8775/2025	AKHILESH PRASAD VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /39 /2025 () //	
337	D-ABLAPL/8778/2025	SIMANCHALA MALLICK @ SIMANCHAL MALLIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /98 /2025 () //	AOR20220001558C202500056
338	D-ABLAPL/8780/2025	PRASANTA ROUT @ RAJENDRA KUMAR ROUT VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	AUL /133 /2025 () //	
339	D-ABLAPL/8783/2025	MANOJ SAMAL VS STATE OF ODISHA	CHIRANJIB ROUT VS	RENGALI DAM SITE /42 /2025 () //	
340	D-ABLAPL/8784/2025	BIPIN KUMAR SAHOO @ BIPINI SAHU VS	SONALI PRIYADARSHINI VS	JUDUM /31 /2025 ()	AOD20240000388C202500008

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341	D-ABLAPL/8785/2025	STATE OF ODISHA NETRA @ NABIN KUMAR PRADHAN VS	CHIRANJIB ROUT VS	// RENGALI DAM SITE /38 /2025 ()	
342	D-ABLAPL/8786/2025	STATE OF ODISHA JAGAT JEEBAN GHADEI VS	SOUBHAGYA KUMAR RATH VS	// SINAPALI /201 /2024 ()	AOR20220004309C202500009
343	D-ABLAPL/8789/2025	STATE OF ODISHA SK. JAMIRUDDIN VS	SATYAJIT MOHAPATRA (2) VS	// PURUNABAZAR /17 /2025 ()	
344	D-ABLAPL/8792/2025	STATE OF ODISHA SANJUA KUMAR NAHAKA VS	BHAWANI SANKAR PANIGRAHI VS	// TALCHER TOWN /389 /2019 ()	
345	D-ABLAPL/8793/2025	STATE OF ODISHA RENUPRAVA SATAPATHY VS	SURYAKANTA DWIBEDI VS	// / /0 ()	
346	D-ABLAPL/8794/2025	STATE OF ODISHA JAGANNATH SETHY VS	SOMANATH NANDA VS	// KALIAPANI /19 /2025 ()	
347	D-ABLAPL/8795/2025	STATE OF ODISHA KRUSHNA PAIKERA VS	MANOJ BIHARI DAS VS	// DHENKANAL SADAR /117 /2025 ()	
348	D-ABLAPL/8796/2025	STATE OF ODISHA NITYANANDA BINDHANI VS	KULDEEP MOHANTY VS	// KAPTIPADA /65 /2025 ()	AOD20240000012C202500056
349	D-ABLAPL/8801/2025	STATE OF ODISHA SUDHAKAR MALIK @ BABUA VS	SK. ZAFARULLA VS	// SORO /193 /2025 ()	
350	D-ABLAPL/8802/2025	STATE OF ODISHA SABITRI CHOUDHURY VS	SK. ZAFARULLA VS	// / /0 ()	
351	D-ABLAPL/8807/2025	STATE OF ODISHA MANOJ KUMAR BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /47 /2025 () //	

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352	D-ABLAPL/8809/2025	KABITA BEHERA VS STATE OF ODISHA	KAJAL SAHOO VS	SALIPUR /101 /2025 () //	
353	D-ABLAPL/8812/2025	SAROJINI PADHIARY VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	SOSO /51 /2025 () //	
354	D-ABLAPL/8813/2025	DILIP DAS @ DILIP KUMAR DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	KHANTAPADA /282 /2024 () //	
355	D-ABLAPL/8814/2025	PUSPITA DALAI VS STATE OF ODISHA	SUDHANSU PRASAD MAHAPATRA VS	BRAHMAGIRI /97 /2025 () //	
356	D-ABLAPL/8816/2025	LABA MALLICK @ LABA MALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	DIGAPAHANDI /98 /2025 () //	AOR20220001558C202500057
357	D-ABLAPL/8817/2025	RABINDRANATH NAYAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	FATEGARH /65 /2025 () //	
358	D-ABLAPL/8820/2025	RUPESH MISHRA @ SILU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	MAHANGA /80 /2025 () //	
359	D-ABLAPL/8822/2025	KABITA SETHI @ MAGI VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /17 /2025 () //	AOR20220003722C202500032
360	D-ABLAPL/8824/2025	BALARAM PANGI VS STATE OF ODISHA	MAMATA MISHRA VS	ORKEL /125 /2022 () //	
361	D-ABLAPL/8825/2025	AMIT PRASAD VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PANDAPADA /17 /2025 () //	
362	D-ABLAPL/8828/2025	LITU @ MALAY RANJAN CHAINI VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	KISSANNAGAR PS /36 /2025 () //	
363	D-ABLAPL/8829/2025	DHANURJAY PURTY	PARTHA SARATHI DAS	CHAMPUA /50 /2025	AOD20240000364C202500037

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/8830/2025	SAMSER ALAM	PARTHA SARATHI DAS	CHAMPUA /48 /2025	AOD20240000364C202500038
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/8831/2025	AKASH PANIGRAHY	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/8833/2025	RUPESH KUMAR JHAWAR @ RUPESH KUMAR JHAWAR	JYOTIRMAYA SAHOO	BARGARH /127 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/8834/2025	BIJAYA LENKA	JYOTIRMAYA SAHOO	KHALLIKOTE /222 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/8835/2025	LAXMIDHAR PARIDA	JYOTIRMAYA SAHOO	NIRAKARPUR /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/8836/2025	PRAVASA CHANDRA BEHERA	DEBASIS SAHOO	GHASIPURA /295 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/8837/2025	HIMANSHU KUMAR SAHU @ MUNA SAHU	JYOTIRMAYA SAHOO	BERHAMPUR TOWN /47 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/8839/2025	PRAVAT @ PRABHAT BISWAL	PRASANTA KUMAR BARIK	BONTH /42 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/8842/2025	LAMBU SIKHA	DHANANJAYA MUND	KESINGA /156 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/8847/2025	AMIYA BISWAL @ AMIYA KUMAR BISWAL	ARIJEET MISHRA	PATTAMUNDAI RURAL PS /530 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/8850/2025	PABITRA BAL @ KANHA	PRADEEP KUMAR DAS	BANSADA /81 /2025	AOR20220001207C202500038
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-ABLAPL/8853/2025	STATE OF ODISHA URMILA SAMANTARAY VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /115 /2002 ()	
376	D-ABLAPL/8854/2025	STATE OF ODISHA ARUNA BINDHANI VS	SATYA NARAYAN MISHRA 4 VS	// BHADRAK TOWN /143 /2025 ()	AOR20220001615C202500045
377	D-ABLAPL/8855/2025	STATE OF ODISHA BALIA @ BALAYA SAMANTARAY @ BALAI SAMANTARAY VS	MANAS KUMAR CHAND VS	// JANKIA P.S. /115 /2002 ()	
378	D-ABLAPL/8856/2025	STATE OF ODISHA SAROJ @ SUNIL BEHERA VS	AMIT KUMAR NATH VS	// BANARAPAL /302 /2024 ()	
379	D-ABLAPL/8858/2025	STATE OF ODISHA SURATHA MAHANA @ SURATHA CHANDRA MAHANA VS	ABHISHEK DASH VS	// BHOGRAI /532 /2024 ()	
380	D-ABLAPL/8860/2025	STATE OF ODISHA R. PRASAD RAO @ ROKKAM PRASAD RAO @ PRASAD RAO VS	RABINDRA NATH PRUSTY VS	// KASINAGAR /35 /2025 ()	
381	D-ABLAPL/8861/2025	STATE OF ODISHA SATYAKI THELA @ SARTHAKI THELA VS	RABINDRA NATH PRUSTY VS	// KHARIAR /409 /2024 ()	
382	D-ABLAPL/8863/2025	STATE OF ODISHA CHINTU PAITAL VS	ASHOK KUMAR SAHOO VS	// MAHAKALPARA /33 /2025 ()	
383	D-ABLAPL/8865/2025	STATE OF ODISHA TITUA @ TITU DAS VS	SAROJ KUMAR DASH VS	// BHUBAN /99 /2025 ()	
384	D-ABLAPL/8868/2025	STATE OF ODISHA MANAS RANJAN DAS VS	SAROJ KUMAR DASH VS	// KHURDA P.S. /117 /2025 ()	
385	D-ABLAPL/8874/2025	STATE OF ODISHA MITHUN @ KABIRAJ JENA VS	SANJIB KUMAR BHANJADEO VS	// RAMBHA (KHALLIKOTE) /2 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/8875/2025	GOBINDA MARTHA VS STATE OF ODISHA	SAROJ KUMAR DASH VS	KHURDA P.S. /117 /2025 () //	
387	D-ABLAPL/8878/2025	BHUBAN BAG VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	KOMNA PS /51 /2025 () //	
388	D-ABLAPL/8881/2025	LALIT MOHAN SAMAL VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /94 /2025 () //	
389	D-ABLAPL/8882/2025	SIBA BHUYAN @ SIBARAM BHUYAN @ SHIBARAM VS STATE OF ODISHA	ANURAG KUMAR BHANJADEO VS	BEGUNIAPADA /136 /2025 () //	
390	D-ABLAPL/8884/2025	PRASANTA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /81 /2025 () //	
391	D-ABLAPL/8886/2025	KANHUCHARAN SAHOO VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	INFOCITY PS /107 /2025 () //	
392	D-ABLAPL/8887/2025	SAKBIR SAHA VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /85 /2025 () //	
393	D-ABLAPL/8888/2025	RAJU @ RAJENDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /81 /2025 () //	
394	D-ABLAPL/8900/2025	CHITTARANJAN NATHA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /239 /2025 () //	
395	D-ABLAPL/8903/2025	JITEN @ JITENDRA BADAPANDA @ PANDA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	JANKIA P.S. /74 /2025 () //	
396	D-ABLAPL/8904/2025	SUDHANSU SEKHAR SWAIN VS STATE OF ODISHA	BISWABHUSAN DAS VS	TIRTOL /115 /2025 () //	
397	D-ABLAPL/8906/2025	MOHAMMAD IMTAZ HUSSAIN	KUNAL KUMAR SWAIN	KHURDA P.S. /117 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :21/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS STATE OF ODISHA	VS	() //	

ORISSA HIGH COURT

MISC CASES FILED on :21/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-LPA/11438/2025 LPA/1/2025	M/S SEVEN HILLS ESTATE LTD., PURI MP	PRASANT KISHORE RAY	1/2025
2	D-CRP/11726/2025 CRP/ /	M/S. HINDUSTAN COPPER LTD. MP	SIDHARTH SHANKAR PADHY	26/2025
3	D-CRP/11734/2025 CRP/ /	M/S HINDUSTAN COPPER LTD. MP	SIDHARTH SHANKAR PADHY	27/2025
4	D-CRP/11740/2025 CRP/ /	M/S HINDUSTAN COPPER LTD. MP	SIDHARTH SHANKAR PADHY	28/2025
5	D-CRP/11743/2025 CRP/ /	M/S HINDUSTAN COPPER LTD. MP	SIDHARTH SHANKAR PADHY	29/2025
6	D-MSA/11819/2025 MSA/ /	BHUNESHWAR PRASAD VERMA MP	HEMANT KUMAR MUND	36/2025
7	D-MSA/11819/2025 MSA/ /	BHUNESHWAR PRASAD VERMA MP	HEMANT KUMAR MUND	37/2025
8	D-MSA/11819/2025 MSA/ /	BHUNESHWAR PRASAD VERMA MP	HEMANT KUMAR MUND	38/2025
9	D-ELPET/30912/2024 ELPET/19/2024	MANOJ KUMAR PANDA MP	M/S.DURGA PRASAD NANDA,SURYANSHI SRIVASTAVA	38/2025
10	D-CRLMP/1673/2025 CRLMP/123/2025	KRISHNA MAJHI MP		71/2025
11	D-OTAPL/11732/2025 OTAPL/ /	PRINCIPAL COMMISSIONER OF GST AND MP	SUBANIL KUMAR CHOUDHURY,SR.S.C	73/2025
12	D-TRP(C)/11646/2025 TRP(C)/ /	SASMITA MISHAL @ SAMITA MISHAL MP	SOUBHAGYA KUMAR DASH	83/2025
13	D-TRP(C)/11789/2025 TRP(C)/ /	SANGITA PANDA MP	BIGYAN KUMAR SHARMA(SR. ADV.)	84/2025
14	D-TRP(C)/11795/2025 TRP(C)/ /	NEHA DASH @ SAHOO MP	SANJIT MISHRA	85/2025
15	D-CONTC/11654/2025 CONTC/ /	BINOD BIHARI DASH MP	ADV.	131/2025
16	D-CONTC/9049/2025 CONTC/ /	NILAKANTHA BEHERA MP	ABHIRAM SWAIN	132/2025
17	D-RPFAM/11683/2025 RPFAM/ /	DEBASIS PATRA MP	GOPINATH MISHRA	143/2025
18	D-RPFAM/36/2023 RPFAM/36/2023	PRASANNA KUMAR DAS MP	BINAYA KUMAR MOHANTY	144/2025
19	D-RPFAM/9142/2025 RPFAM/76/2025	MALAYA PATRA MP	MANOJ KUMAR PANDA	145/2025
20	D-CMAPL/11657/2025 CMAPL/ /	MURALI SETHI MP	SHISHIR KUMAR SWAIN	170/2025
21	D-CMAPL/754/2023 CMAPL/754/2023	PRIYANKA SARUKAD MP	ARUN KUMAR MISHRA,T.MISHRA,T.K.BISWAL,A.SAHU	171/2025
22	D-CMAPL/11720/2025 CMAPL/ /	CHANDRA PRAVA SAMASI MP	RAMA CHANDRA RATH	172/2025
23	D-MATA/7938/2024 MATA/72/2024	BISWAJIT HOTA MP	MR.PRADEEP KU. NATH	172/2025
24	D-CMAPL/11720/2025 CMAPL/ /	CHANDRA PRAVA SAMASI MP	RAMA CHANDRA RATH	173/2025
25	D-MATA/11816/2025 MATA/ /	ISSAN KUMAR ROUT MP	BINI MISHRA	173/2025
26	D-CMAPL/11720/2025	CHANDRA PRAVA SAMASI	RAMA CHANDRA RATH	

27	CMAPL/ / D-MATA/11800/2025 MATA/ /	MP BISWAJIT PRADHAN MP	DILIP KUMAR SAHU	174/2025
28	D-CMAPL/11720/2025 CMAPL/ /	CHANDRA PRAVA SAMASI MP	RAMA CHANDRA RATH	174/2025
29	D-MATA/11838/2025 MATA/ /	GURUPRASAD PARIDA MP	HRUDANANDA MOHAPATRA	175/2025
30	D-CMAPL/11815/2025 CMAPL/ /	RABINDRA KUMAR SAHOO MP	ADV.	175/2025
31	D-FAO/12/2023 FAO/12/2023	M/S.SARALA REALCON PVT. LTD., BBSR MP	ISHWAR MOHANTY	176/2025
32	D-CRLREV/8815/2025 CRLREV/ /	BABUNA HARIJAN MP	SANGRAM KESHARI ROUT	209/2025
33	D-CRLREV/8815/2025 CRLREV/ /	BABUNA HARIJAN MP	SANGRAM KESHARI ROUT	246/2025
34	D-BLAPL/24728/2024 BLAPL/8708/2024	SK. MAHATAB ALLI @ KATI BABU MP	SUJATA DASH	247/2025
35	D-BLAPL/8385/2025 BLAPL/3149/2025	P.NARASINGHA PATRA MP	JYOTIRMAYA SAHOO	390/2025
36	D-RSA/11643/2025 RSA/ /	KALANDI BEHERA MP	GANESH PRASAD SAMAL	391/2025
37	D-RSA/425/2009 RSA/425/2009	GARJAN PADHAN MP	M/S.DR.AKSHAYA KU.RATH	432/2025
38	D-RSA/425/2009 RSA/425/2009	GARJAN PADHAN MP	M/S.DR.AKSHAYA KU.RATH	433/2025
39	D-RSA/425/2009 RSA/425/2009	GARJAN PADHAN MP	M/S.DR.AKSHAYA KU.RATH	434/2025
40	D-RSA/424/2004 RSA/424/2004	BAIDHAR HATI MP		435/2025
41	D-RSA/424/2004 RSA/424/2004	BAIDHAR HATI MP	DEEPAK KUMR MOHAPATRA	436/2025
42	D-RSA/424/2004 RSA/424/2004	BAIDHAR HATI MP		437/2025
43	D-RSA/424/2004 RSA/424/2004	BAIDHAR HATI MP		438/2025
44	D-CMP/11701/2025 CMP/ /	PITAMBAR SWAIN MP	ANJAN KUMAR BISWAL	439/2025
45	D-CMP/11729/2025 CMP/ /	RABI NARAYAN ROUT MP	LINGARAJ SARANGI	467/2025
46	D-CMP/11779/2025 CMP/ /	SASWAT DASH MP	NIRANJAN LENKA	468/2025
47	D-CMP/11828/2025 CMP/ /	DHADU DAS @ SANATAN BHOI MP	HRUDANANDA MOHAPATRA	469/2025
48	D-CMP/11837/2025 CMP/ /	RAMA GOVINDA GOPAL JEW THAKUR @ DEEPAK KUMAR RATH MP	DEEPAK KUMAR RATH THAKUR BIJE,BALU BAZAR	470/2025 471/2025
49	D-ABLAPL/28290/2024 ABLAPL/10614/2024	NARAYAN SAHU MP		709/2025
50	D-ABLAPL/39270/2024 ABLAPL/55/2025	B TOPHAN PATRA MP		710/2025
51	D-ABLAPL/28285/2024 ABLAPL/10662/2024	SANTOSH KUMAR SHARMA MP		711/2025
52	D-ABLAPL/25346/2024 ABLAPL/9267/2024	TUNA GOUD MP		712/2025
53	D-ABLAPL/15214/2019 ABLAPL/15214/2019	TAPAN MOHANTY MP		713/2025
54	D-ABLAPL/7084/2025 ABLAPL/2633/2025	ANIMESH SAHU MP		714/2025
55	D-ABLAPL/474/2025 ABLAPL/217/2025	ABHAYA SETHI MP		715/2025
56	D-ABLAPL/3827/2025 ABLAPL/1516/2025	SRUJAN @ SUJAN BEHERA MP		716/2025
57	D-MACA/11679/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. MP	BAKASHRE KUMAR MOHANTY	792/2025

58	D-MACA/11679/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. MP	PRAKASH KUMAR MOHANTY	793/2025
59	D-MACA/11681/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. MP	PRAKASH KUMAR MOHANTY	794/2025
60	D-MACA/11681/2025 MACA/ /	D.M.,M/S. ORIENTAL INSURANCE CO. LTD. MP	PRAKASH KUMAR MOHANTY	795/2025
61	D-MACA/11714/2025 MACA/ /	SUBHRANSHU SEKHAR PASAYAT MP	DILLIP KUMAR MOHAPATRA	796/2025
62	D-MACA/1168/2023 MACA/1168/2023	MANAGER (CLAIMS), LEGAL, H.D.F.C. ERGO INSURANCE CO. LTD. MP		797/2025
63	D-MACA/7362/2025 MACA/ /	CHOLOMANDALAM GENERAL INSURANCE CO. LTD. MP	K. C. M. L. K. S. M. BALPUR	798/2025
64	D-MACA/8521/2025 MACA/342/2025	ORIENTAL INSURANCE CO.LTD.,CUTTACK MP	SOMNATH ROY	799/2025
65	D-MACA/45060/2024 MACA/1188/2024	DAYANIDHI DAS MP	DEBASISH PATNAIK	801/2025
66	D-MACA/11794/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	802/2025
67	D-MACA/11797/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	803/2025
68	D-MACA/11803/2025 MACA/ /	MANAGER, T.P.HUB ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	804/2025
69	D-MACA/11809/2025 MACA/ /	B.M., IFFCO TOKIO GENERAL INSURANCE CO. LTD. MP	K. M. H. B. ANUPATI	805/2025
70	D-MACA/44961/2024 MACA/1156/2024	DIVISIONAL MANAGER M/S. NEW INDIA ASSURANCE CO.LTD.,CUTTACK MP		806/2025
71	D-CRLMC/8740/2025 CRLMC/ /	PURNA CHANDRA SAHU MP	VIVEKANANDA JENA	840/2025
72	D-CRLMC/3498/2025 CRLMC/504/2025	GANGADHAR MEHER MP	TRILOCHAN NANDA	841/2025
73	D-CRLMC/8810/2025 CRLMC/ /	PRADEEP KUMAR PATRA MP	MANOJ KUMAR PATI	842/2025
74	D-CRLMC/8810/2025 CRLMC/ /	PRADEEP KUMAR PATRA MP	MANOJ KUMAR PATI	843/2025
75	D-CRLMC/8404/2025 CRLMC/1189/2025	NIRUBACHAN NAYAK MP	PRAVASH CHANDRA JENA	844/2025
76	D-CRLMC/8845/2025 CRLMC/ /	BASANTA KUMAR BEHERA MP	RAKESH BEHERA	845/2025
77	D-CRLMC/8843/2025 CRLMC/ /	BHAGABAN BEHERA MP	JANMEJAYA KATIKIA	846/2025
78	D-CRLMC/8867/2025 CRLMC/ /	SANGRAM KESHARI SAHOO MP	SOUMYA RANJAN MOHANTY	847/2025
79	D-CRLMC/8876/2025 CRLMC/ /	PAPPU SAHU @ KULESWAR SAHU MP	MANOJ KUMAR PANDA	848/2025
80	D-CRLMC/8877/2025 CRLMC/ /	SAMIR KUMAR SATPATHY MP	SIDHARTHA DAS	849/2025
81	D-CRLMC/38896/2024 CRLMC/15/2025	MUNA JENA@SONA JENA MP		850/2025
82	D-CRLMC/8911/2025 CRLMC/ /	PRASANNA TRIPATHY @ KANHU MP	AMLAN SHAKTI PAUL	851/2025
83	D-CRLA/8782/2025 CRLA/ /	BYOMAKESH DASH MP	JUGALA KISHORE PANDA	883/2025
84	D-CRLA/8782/2025 CRLA/ /	BYOMAKESH DASH MP	JUGALA KISHORE PANDA	884/2025
85	D-CRLA/8787/2025 CRLA/ /	BALIA MOHANTY MP	BIBHUDHANANDA MUDULI	885/2025
86	D-CRLA/8787/2025 CRLA/ /	BALIA MOHANTY MP	BIBHUDHANANDA MUDULI	886/2025
87	D-CRLA/208/2016 CRLA/208/2016	SULOCHANA SAHU MP	M/S.SURYAKANTA DWIBEDI, R.K.MOHANTA, S.S.DASH	887/2025
88	D-CRLA/1295/2023 CRLA/1295/2023	SK.TAHUR MP	JAYANTA KUMAR MAJHI	888/2025
89	D-CRLA/8821/2025	SAROJ KUMAR BARIHA	JAYADEBA BEHERA	

	CRLA/ /	MP		889/2025
90	D-CRLA/8821/2025	SAROJ KUMAR BARIHA	JAYADEBA BEHERA	
	CRLA/ /	MP		890/2025
91	D-CRLA/8841/2025	KUNA MUNDA @ KULU HAIBRU	BISWAJIT TRIPATHY	
	CRLA/ /	MP		891/2025
92	D-CRLA/8841/2025	KUNA MUNDA @ KULU HAIBRU	BISWAJIT TRIPATHY	
	CRLA/ /	MP		892/2025
93	D-CRLA/8849/2025	ANIL REDDY	DEBASIS SARANGI	
	CRLA/ /	MP		893/2025
94	D-CRLA/6897/2025	JYOTI RANJAN SWAIN	BISWAJIT NAYAK	
	CRLA/342/2025	MP		894/2025
95	D-CRLA/8849/2025	ANIL REDDY	DEBASIS SARANGI	
	CRLA/ /	MP		895/2025
96	D-CRLA/8857/2025	RABINDRA MAHAKUDA	DEBASIS SARANGI	
	CRLA/ /	MP		896/2025
97	D-CRLA/8857/2025	RABINDRA MAHAKUDA	DEBASIS SARANGI	
	CRLA/ /	MP		897/2025
98	D-CRLA/8857/2025	RABINDRA MAHAKUDA	DEBASIS SARANGI	
	CRLA/ /	MP		898/2025
99	D-CRLA/8879/2025	CHHOTU @ KALIA BINJHIA	BISWAJIT NAYAK	
	CRLA/ /	MP		899/2025
100	D-CRLA/8879/2025	CHHOTU @ KALIA BINJHIA	BISWAJIT NAYAK	
	CRLA/ /	MP		900/2025
101	D-CRLA/8883/2025	JETHU PRADHAN	BISWAJIT NAYAK	
	CRLA/ /	MP		901/2025
102	D-CRLA/8883/2025	JETHU PRADHAN	BISWAJIT NAYAK	
	CRLA/ /	MP		902/2025
103	D-WA/11642/2025	RASHMITA RANA	SUSHANTA KUMAR MISHRA	
	WA/624/2025	MP		1645/2025
104	D-WA/11642/2025	RASHMITA RANA	SUSHANTA KUMAR MISHRA	
	WA/624/2025	MP		1646/2025
105	D-WA/11642/2025	RASHMITA RANA	SUSHANTA KUMAR MISHRA	
	WA/624/2025	MP		1647/2025
106	D-WA/11631/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	
	WA/ /	MP		1648/2025
107	D-WA/11631/2025	STATE OF ODISHA	SONAK MISHRA, A.S.C.	
	WA/ /	MP		1649/2025
108	D-WA/8921/2025	PRASANT KUMAR PANIGRAHY	SANJIB MOHANTY	
	WA/ /	MP		1650/2025
109	D-WA/11715/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1651/2025
110	D-WA/11715/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1652/2025
111	D-WA/11715/2025	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		1653/2025
112	D-WA/11725/2025	SUMADHURI PRADHAN	RUDRA NARAYAN PARIJA	
	WA/ /	MP		1654/2025
113	D-WA/11725/2025	SUMADHURI PRADHAN	RUDRA NARAYAN PARIJA	
	WA/ /	MP		1655/2025
114	D-WA/11746/2025	M/S. SUNFLAG IRON AND STEEL CO.LTD., SAKPDR	PRASANNA SARANGI	
	WA/ /	MP		1656/2025
115	D-WP(C)/11635/2025	SUMATI MISHRA	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		4807/2025
116	D-WP(C)/11638/2025	SUMATI MISHRA	RAMESH CHANDRA JENA	
	WP(C)/ /	MP		4808/2025
117	D-WP(C)/11630/2021	MAMATA MALIK	SOMANATH MISHRA	
	WP(C)/11630/2021	MP		4809/2025
118	D-WP(C)/11641/2025	M/S SPECTRUM COAL AND POWER LTD., BAMESH CHANDRA JENA	ANJUL	
	WP(C)/ /	MP		4810/2025
119	D-WP(C)/10679/2025	HIRANMAYEE NAYAK	BISWABIHARI MOHANTY	
	WP(C)/7674/2025	MP		4811/2025
120	D-WP(C)/11648/2025	KOKILA SA	TUSAR KANTA SAHOO	
	WP(C)/ /	MP		4812/2025

121	D-WP(C)/11649/2025 WP(C)/8329/2025	BASANTI BARIK MP	ARIJEET MISHRA	4813/2025
122	D-WP(C)/3740/2018 WP(C)/3740/2018	MANISH KUMAR PATNAIK MP	M/S.PRADEEP KUMAR DAS I	4814/2025
123	D-WP(C)/11650/2025 WP(C)/8335/2025	JHARAMANI DAS MP	RABI NARAYAN PANDA	4815/2025
124	D-WP(C)/11651/2025 WP(C)/ /	BIBHU PADARBINDA SAMANTARAY MP	KAMALAKANTA NAYAK	4816/2025
125	D-WP(C)/11236/2025 WP(C)/8051/2025	SATYANANDA MOHANTY MP	SAURAV TIBREWAL	4817/2025
126	D-WP(C)/11236/2025 WP(C)/8051/2025	SATYANANDA MOHANTY MP	SAURAV TIBREWAL	4818/2025
127	D-WP(C)/11640/2025 WP(C)/ /	SUBASA CHANDRA SWAIN MP	SWAPNIL ROY	4819/2025
128	D-WP(C)/7307/2019 WP(C)/7307/2019	DEEPAK KUMAR ROUT MP	M/S.NIRA SUNDAR PANDA	4820/2025
129	D-WP(C)/11661/2025 WP(C)/ /	ADAITA PALAI MP	SUDHIR KUMAR MALLICK	4821/2025
130	D-WP(C)/11662/2025 WP(C)/ /	RENUBALA SAHU MP	AKSHAYA KUMAR SAHOO	4822/2025
131	D-WP(C)/5540/2025 WP(C)/4384/2025	POULTRY TRADERS ASSOCIATION OF ODISHA MP	M.H.G. BISWANI	4823/2025
132	D-WP(C)/11664/2025 WP(C)/8414/2025	ALOK RANJAN BEURA MP	SAMARENDRA BEURA	4824/2025
133	D-WP(C)/5998/2025 WP(C)/6599/2025	ARUN KUMAR PANDA MP	AKSHAYA KUMAR MOHAPATRA	4825/2025
134	D-WP(C)/9455/2025 WP(C)/6902/2025	ORISSA MANGANESE AND MINERALS LTD. MP	S.A.B.B.SUNDAR KANUNGO	4826/2025
135	D-WP(C)/11673/2025 WP(C)/ /	M/S. GAYATRI POULTRIES PVT. LTD., GANPATI MP	PRANAYA KISHORE HARICHANDAN	4827/2025
136	D-WP(C)/20809/2021 WP(C)/20809/2021	SRI SRI SIDHA BHAIRABI BIJE MP	PRAFULLA KUMAR RATH (SR. ADV.), PRASANNA KUMAR PARHI	4829/2025
137	D-WP(C)/11680/2025 WP(C)/ /	SUSAMA PADHIARI MP	UMA CHARAN MISHRA	4830/2025
138	D-WP(C)/8156/2025 WP(C)/ /	SANJAY HIAL MP	DIPTI RANJAN BHOKTA	4831/2025
139	D-WP(C)/26956/2024 WP(C)/19179/2024	MANORANJAN ROUT MP	LALITA NARAYAN PATNAIK	4832/2025
140	D-WP(C)/11685/2025 WP(C)/ /	DR KANHU CHARAN SWAIN MP	GYANESWAR SATPATHY	4833/2025
141	D-WP(C)/11686/2025 WP(C)/ /	DR. JAYANT KUMAR NANDA MP	GYANESWAR SATPATHY	4834/2025
142	D-WP(C)/11687/2025 WP(C)/ /	DR. DUSMANTA SAHOO MP	GYANESWAR SATPATHY	4835/2025
143	D-WP(C)/11684/2025 WP(C)/ /	BIBHUTI BHUSAN MAHARANA MP	SUKANTA KUMAR DALAI	4836/2025
144	D-WP(C)/11688/2025 WP(C)/8380/2025	SANGEETA KUMARI PANDA MP	LAXMIKANTA MOHANTY	4837/2025
145	D-WP(C)/11689/2025 WP(C)/8382/2025	BANAJABALA PARIDA MP	LAXMIKANTA MOHANTY	4838/2025
146	D-WP(C)/6363/2025 WP(C)/4792/2025	BINOD KUMAR SAMAL MP		4839/2025
147	D-WP(C)/9698/2025 WP(C)/7387/2025	NANDI HO MP	AFRAAZ SUHAIL	4840/2025
148	D-WP(C)/18742/2021 WP(C)/18742/2021	ACHARYA HARIHAR COLLEGE OF NURSING MP		4841/2025
149	D-WP(C)/11695/2025 WP(C)/ /	KARTIK CHANDRA SAHOO MP	RAGHUNATH BISWAL	4842/2025
150	D-WP(C)/11700/2025 WP(C)/ /	HARINARAYAN PATNAIK MP	SUDEEPTA KUMAR SINGH	4843/2025
151	D-WP(C)/11705/2025 WP(C)/ /	JAGABANDHU SAHU MP	ARUN KUMAR PATRA	4844/2025
152	D-WP(C)/11706/2025	SAIRAM APAT	ARUN KUMAR PATRA	

	WP(C)/ /	MP		4845/2025
153	D-WP(C)/11709/2025	SANGRAM KESHARI NAYAK	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4846/2025
154	D-WP(C)/11712/2025	SWADHIN GOUDA	SUVASHISH PATTANAIK	
	WP(C)/ /	MP		4847/2025
155	D-WP(C)/11713/2025	M/S MOHAPATRA INDUSTRIES, CHHAYAPATI	PRADYAN N KUMAR MOHANY	
	WP(C)/ /	MP		4848/2025
156	D-WP(C)/7190/2016	BHABENDRA PRADHAN		
	WP(C)/7190/2016	MP		4849/2025
157	D-WP(C)/13050/2022	AYODHYA SATAPATHY	L.K.MAHARANA	
	WP(C)/13050/2022	MP		4850/2025
158	D-WP(C)/11722/2025	ARJUN MEHER	SUSHANTA KUMAR JOSHI	
	WP(C)/ /	MP		4851/2025
159	D-WP(C)/11728/2025	BASIR KHAN	SANJEEV UDGATA	
	WP(C)/ /	MP		4852/2025
160	D-WP(C)/11730/2025	U.N.COLLEGE OF SCIENCE AND TECHNOLOGY	PRAKASH KUMAR JENA	
	WP(C)/8417/2025	MP		4853/2025
161	D-WP(C)/8571/2025	SARAT CHANDRA NAIK	BRUNDABAN ROUT	
	WP(C)/6886/2025	MP		4854/2025
162	D-WP(C)/8568/2025	RAIBA CHARAN MALLICK	BRUNDABAN ROUT	
	WP(C)/6533/2025	MP		4855/2025
163	D-WP(C)/11150/2025	SIBRAM SWAIN	P. ANUP DASH	
	WP(C)/7955/2025	MP		4856/2025
164	D-WP(C)/10333/2025	SUKANTI BEHERA	SUKANTA KUMAR DALAI	
	WP(C)/7426/2025	MP		4857/2025
165	D-WP(C)/11737/2025	M/S. ESSKAY MACHINERY PRIVATE LTD, BBSR	SISH HAZRA	
	WP(C)/ /	MP		4858/2025
166	D-WP(C)/11738/2025	M/S. INFOCARE SOLUTIONS PRIVATE LTD, BBSR	SHABU MAHARAJA	
	WP(C)/ /	MP		4859/2025
167	D-WP(C)/13930/2018	KUMAR BHARAT BHUSHAN MAHALIK	M/S.SAMEER KUMAR DAS	
	WP(C)/13930/2018	MP		4860/2025
168	D-WP(C)/11742/2025	APURBA KUMAR BISWAL	NITYANANDA PANDA	
	WP(C)/ /	MP		4861/2025
169	D-WP(C)/13929/2018	N.RAJESH KUMAR	M/S.SAMEER KU.DAS	
	WP(C)/13929/2018	MP		4862/2025
170	D-WP(C)/42398/2023	GOBARDHAN PANDA	BIREN SANKAR TRIPATHY	
	WP(C)/42398/2023	MP		4863/2025
171	D-WP(C)/51952/2024	SAMIR KUMAR PATTANAIK	SANJAYA RATH	
	WP(C)/31611/2024	MP		4864/2025
172	D-WP(C)/42400/2023	DASARATHI DAS	BIREN SANKAR TRIPATHY	
	WP(C)/42400/2023	MP		4865/2025
173	D-WP(C)/1788/2023	SURESH KUMAR HARICHANDAN	MADAN MOHAN DAS	
	WP(C)/1788/2023	MP		4866/2025
174	D-WP(C)/11750/2025	GANANATH SAHU	PRATIK NAYAK	
	WP(C)/ /	MP		4867/2025
175	D-WP(C)/41570/2023	SHANKAR DAS		
	WP(C)/41570/2023	MP		4868/2025
176	D-WP(C)/40867/2024	JAGESWAR PRADHAN	KSHIROD KUMAR SWAIN	
	WP(C)/24202/2024	MP		4869/2025
177	D-WP(C)/11760/2025	ANITA MALLICK	PRONoy MOHANTY	
	WP(C)/ /	MP		4870/2025
178	D-WP(C)/22624/2023	BANAMALI DASH	ASHOK KUMAR DAS	
	WP(C)/22624/2023	MP		4871/2025
179	D-WP(C)/31297/2020	SIDHESWAR ROUT	KISHORE KUMAR MISHRA	
	WP(C)/31297/2020	MP		4872/2025
180	D-WP(C)/31297/2020	SIDHESWAR ROUT	KISHORE KUMAR MISHRA	
	WP(C)/31297/2020	MP		4873/2025
181	D-WP(C)/318/2025	RUNDY HANSDA	SUBAS CHANDRA DAS	
	WP(C)/507/2025	MP		4874/2025
182	D-WP(C)/11773/2025	KANCHAN PAHADSINGH	SIDDHANTA SARANGI	
	WP(C)/ /	MP		4875/2025
183	D-WP(C)/11775/2025	RANJEETA KUMARI SAHU	ARUN KUMAR PATRA	
	WP(C)/ /	MP		4876/2025

184	D-WP(C)/11778/2025 WP(C)/ /	RANJEETA KUMARI SAHU MP	ARUN KUMAR PATRA	4877/2025
185	D-WP(C)/14454/2023 WP(C)/14454/2023	THE MANAGER, LEGAL, M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD.,BBSR MP		4878/2025
186	D-WP(C)/4759/2025 WP(C)/3704/2025	ANASUYA PRADHAN MP	PRAKASH KUMAR MISHRA	4879/2025
187	D-WP(C)/11791/2025 WP(C)/ /	BHASKAR HARI TRIPATHY MP	RABI NARAYAN MISHRA	4880/2025
188	D-WP(C)/11793/2025 WP(C)/ /	BHASKAR HARI TRIPATHY MP	RABI NARAYAN MISHRA	4881/2025
189	D-WP(C)/12432/2023 WP(C)/12432/2023	DILLIP KUMAR BARAL MP	ANUP KUMAR MOHAPATRA	4882/2025
190	D-WP(C)/11370/2025 WP(C)/ /	BHASKAR TARAI MP	RAGHUNATH DASMOHAPATRA	4883/2025
191	D-WP(C)/11727/2025 WP(C)/ /	SUBASH CHANDRA BARIK MP	KSHIROD KUMAR SAHOO	4884/2025
192	D-WP(C)/11801/2025 WP(C)/ /	SANYASI DANGARI MP	SURYAKANTA DASH	4885/2025
193	D-WP(C)/11802/2025 WP(C)/ /	MADHUSMITA TAKRI MP	SURYAKANTA DASH	4886/2025
194	D-WP(C)/11805/2025 WP(C)/ /	MD. RAJA @ MD.RJA MP	SURYAKANTA DASH	4887/2025
195	D-WP(C)/11806/2025 WP(C)/ /	MANORANJAN SWAIN MP	ABHISHEK DASH	4888/2025
196	D-WP(C)/11807/2025 WP(C)/ /	ASHOK KUMAR JENA MP	ANUP NARAYAN MOHANTY	4889/2025
197	D-WP(C)/11810/2025 WP(C)/ /	SANGITA PINGUA MP	JAGAJIBAN PRADHAN	4890/2025
198	D-WP(C)/11812/2025 WP(C)/ /	NAMITA PALTASINGH MP	SOUMYA SUCHARITA DEO	4891/2025
199	D-WP(C)/11814/2025 WP(C)/ /	PRADEEP KUMAR DASH MP	SAIBRATA RATH	4892/2025
200	D-WP(C)/11827/2025 WP(C)/ /	NAMITA PALTASINGH MP	SOUMYA SUCHARITA DEO	4893/2025
201	D-WP(C)/11840/2025 WP(C)/ /	MANOJ KUMAR NAHAK MP	KOUSIK ANANDA GURU	4894/2025
202	D-WP(C)/11843/2025 WP(C)/ /	TAPAN KUMAR SAHU MP	KOUSIK ANANDA GURU	4895/2025
203	D-WP(C)/11844/2025 WP(C)/ /	JHUMAR SAHOO MP	SOURAV SUMAN BHUYAN	4896/2025
204	D-WP(C)/11848/2025 WP(C)/ /	DAUPADI SAHOO MP	SOURAV SUMAN BHUYAN	4897/2025